

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 30-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/168(CHE)/2023
NAME OF THE PETITIONER : Nova Tex
NAME OF THE RESPONDENT(S) : Goddess Textiles Pvt Ltd
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Ld. Counsel Mr. Senthil Kumar for the Petitioner. Ld. Counsel Mr. Kotteswar Rao for the Respondent.

During the last hearing the Counsel for the Respondent stated that he will be paying the amount within 6 months as they are in financial difficulties.

Counsel for the Respondent has stated now that they are not in a position to pay the amount and sought proceedings be continued.

This is a case where the Respondent has accepted the debt and the default as not disputed by para 3 of their counter dated 11.01.2024.

There is no NeSL report on record.

The Petitioner is directed to file the NeSL report within 2 weeks.

List the matter for hearing on **27.06.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk